

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI**  
No. ~~16234-334~~ Genl./HCS/2022


Dated, Delhi the **25 MAY 2022**

**Sub: Circulation of copy of the letter bearing no. 2977-2989/DHC/Gaz/G-2/Judgment/2022 dated 23.05.2022 regarding order dated 11.05.2022 passed by Hon'ble High Court of Delhi in W.P(C) No. 6432/2022 & CM Appl. 19474-76/2022 titled as "Raj Gaurav Vs. Hon'ble High Court of Delhi & Ors."**

In the abovesaid letter, it is requested to kindly download the abovesaid order from the official website of Supreme Court of India i.e. [delhihighcourt.nic.in](http://delhihighcourt.nic.in) for information and necessary compliance to :-

1. All the Judicial Officers posted in Central District, Tis Hazari Courts, Delhi.
2. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
3. PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
5. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi for information as requested vide letter no.DJA/Dir.(Acd)/2019/4306 dated 06.08.2019.
6. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
7. For uploading the same on Centralized Website through LAYERS.

  
(RAKESH PANDIT)

Officer-in Charge, Genl. Branch, (C)  
Addl. District & Sessions Judge,  
Tis Hazari Courts, Delhi. 

**Encl.: As above.**

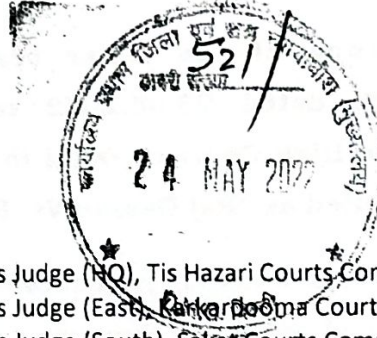
**IN THE HIGH COURT OF DELHI AT NEW DELHI**

2977 — 2989  
No. /DHC/Gaz/G-2/Judgment/2022

Dated: 23<sup>rd</sup> May, 2022.

From:

The Registrar General,  
High Court of Delhi,  
New Delhi-110003.



To,

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
3. The Principal District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
5. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi.
6. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
7. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
8. The Principal District & Sessions Judge (South-East), Saket Courts complex, Delhi.
9. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
10. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
11. The Principal District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.
12. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
13. The Principal Judge (HQ), Family Courts, Dwarka, New Delhi.

Sub: Order dated 11.05.2022 passed in W.P(C) No. 6432/2022 & CM Appl. 19474-76/2022 titled "Raj Gaurav vs. Hon'ble High Court of Delhi & Ors."

Sir/Madam,

I am directed to request you to kindly download the order dated 11.05.2022 passed by Hon'ble Division Bench of Delhi High Court in W.P(C) No. 6432/2022 & CM Appl. 19474-76/2022 titled "Raj Gaurav vs. Hon'ble High Court of Delhi & Ors" from the official website of the High Court of Delhi i.e. [delhihighcourt.nic.in](http://delhihighcourt.nic.in), and circulate the same amongst all the Judicial Officers working under your respective control for information and necessary compliance.

Yours faithfully,

(Surender Pal)  
Deputy Registrar (Gazette-IB)  
for Registrar General.

General  
Pr. Dist J (Hqs)  
24/05/2022